

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11307/17/24]

(iii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and under sub-section (4) of Section 31 of the Rajiv Gandhi National Aviation University Act, 2013: -

- (a) Annual Report and Accounts of the Rajiv Gandhi National Aviation University, Amethi, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11309/17/24]

Notifications of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. 39(E), dated the 15th January, 2024, amending the Second Schedule to Customs Tariff Act, 1975, issued under sub-section (1) of Section 8 of the said Act, along with Explanatory Memorandum.

[Placed in Library. See No. L.T. 11165/17/24]

- (ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. 40(E), dated the 15th January, 2024, amending Principal Notifications bearing Nos. G.S.R. 733(E). and G.S.R. 734(E)., both dated the 13th October, 2021, under Section 159 of the Customs Act, 1962, along with Explanatory Memoranda.

[Placed in Library. See No. L.T. 11421/17/24]

Report and Accounts (2022-23) of SPM-NIWAS and related papers

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RAJEEV CHANDRASEKHAR): Sir, I lay on the Table a copy each (in English and Hindi) of the